

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-20/2001/13248/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court, Guwahati.

To, Shri Darak Ullah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the th 15 December, 2022.

Sub:- **Winter Vacation.**

Ref:- Letter no. DJKA/10176/2022, Dated 09.12.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for availing the **winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission for the period from 24.12.2022 to 31.12.2022, with your official vehicle, at own cost, for the aforesaid period**, has been granted. The senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/13248A-13248B/A, dated , 15-12-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)